

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
(PRINCIPAL BENCH) COURT-I

CP-286/2016  
(New CA-66(PB)/2019)

In the matter of :

Hari Pravat Reality (P) Ltd

... PETITIONER

Vs.

Govt. of NCT of Delhi

.. RESPONDENT

SECTION :

Under Section 391-394

Order delivered on 15.1.2019

Coram :

(R. VARADHARAJAN)  
HON'BLE MEMBER (JUDICIAL)  
(MS. DEEPA KRISHAN),  
HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor :-

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

None appears for the Applicant in CA-66(PB)/2019. In the circumstances, post this application on 18.2.2019.

Sd/-

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit